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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.138/252/HDB/2017
NAME OF THE COMPANY	BD Ventures Pvt Ltd
NAME OF THE APPLICANT(S)	BD Ventures Pvt Ltd & (2) others
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	996622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	—		

Heard Shri G. Bhupesh, Ld. Counsel for the Applicant.

The Ld. Counsel for the Applicant requested time. Hence post the case on 01.03.2018.



Member (T)

Binnu



Member (J)